

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1441
ANSWERED ON:27.02.2003
SCHEMES RELATING TO WELFARE OF SC/ST SENT BY JHARKHAND
BRAJ MOHAN RAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Jharkhand Government has sent proposals relating to the welfare of Scheduled castes and Scheduled Tribes to the Union Government to seek approval;
- (b) if so, the details thereof;
- (c) the action proposed to be taken by the Government in this regard; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (d) The State Government of Jharkhand have sent the proposals under the schemes for the welfare of Scheduled Castes and Scheduled Tribes to Union Government to seek approval and action taken/proposed to be taken and reason for not approving is given at the statements attached at Annexure-I & II.

Annexure I

STATEMENT REFERRED TO LOK SABHA USQ NO.1441 ON SCHEMES RELATING TO WELFARE OF SC/ST SEI JHARKHAND FOR ANSWER ON 27.02.2003

The scheme-wise position of proposals received for the welfare of Scheduled Castes from State Government of Jharkhand Government

S.No	Name of the Scheme (Rs. in lakhs) during 2002-03	Funds released	Reasons for not releasing funds
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|----|--|--------|---|
| 1 | Special Central Assistance to Special Component Plan for SCs | Nil | Proposal not received. The State Govt. has also not sent Utilisation Certificate for earlier grant released under the scheme. |
| 2 | Post Matric Scholarship | 266.64 | N.A. |
| 3 | PCR and Atrocities | 105.97 | N.A. |
| 4 | Hostel for SC boys & Girls | Nil | Proposal not received |
| 5 | State Scheduled Castes Development Corporations | Nil | Proposal not received |
| 6 | Liberation & Rehabilitation of Scavengers | Nil | Proposal not received |
| 7 | Book Banks | Nil | Proposal not received |
| 8 | Pre-Matric Scholarship | 1.15 | N.A. |
| 9 | Coaching & Allied | Nil | Proposal not received |
| 10 | Upgradation of Merit of SCs/STs students | Nil | Proposal not received |

Annexure II

STATEMENT REFERRED TO LOK SABHA USQ NO.1441 ON SCHEMES RELATING TO WELFARE OF SC/ST SEI JHARKHAND FOR ANSWER ON 27.02.2003

The scheme-wise position of proposals received for the welfare of Scheduled Tribes from State Government of Jharkhand Government

S.No Name of the Scheme Funds released during 2002-03

(Rs. in Lakh)

1	Special Central Assistance to Tribal Sub Plan	5870.24
2	Grants under Article 275(1) of the Constitution	2093.50
3	Boys Hostel for STs	Nil
4	Girls Hostel for STs	Nil
5	Post Matric Scholarship for STs	Nil
6	Book Bank	Nil
7	Upgradation of Merit	Nil
8	Grants to State Tribal Development Corporations	Nil

NOTE - Proposals have been received from the State Government of Jharkhand seeking assistance under all the schemes mentioned above. Under the scheme of Special Central Assistance to Tribal Sub Plan and Grants under Article 275(1) of the Constitution financial assistance have been released. No funds could be released under the schemes at S. Nos.-3-8 above, as the proposals have not been found fit as per the norms. State Government has been requested to send revised proposals.